

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/42(CHE)/2023**

**NAME OF THE PETITIONER : Small Industries Development Bank of India (SIDBI)**

**NAME OF THE RESPONDENT(S) : R.Boopathyrajan**

**UNDER SECTION : Sec 95 of IBC, 2016**  
-----

**ORDER**

Mr.Ramji Mahadevan, Ld. IRP is present in person. Ld. Counsel Mr. Manoj Gopalakrishnan for the Personal Guarantor.

IRP and Ld. Counsel for the Respondent states that the matter has been settled with the Financial Creditor.

There is no correspondence from SIDBI for the withdrawal of the petition.

Let the Respondent take up the matter with the Petitioner for the withdrawal of the Petition.

List the Petition for hearing on **11.06.2024**.

**-Sd-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**